

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/68/2021
NAME OF THE COMPANY	M.S.P. Rama Rao & VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	M.S.P. Rama Rao & VBC Industries Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Petitioner.

The petitioner wants to withdraw the present petition in view of the dismissal of CP No. 27/2023 vide order dated 23.01.2024 against the same Personal Guarantor by the Bench No.1. Withdrawal memo filed. Accordingly, the petitioner is allowed to withdraw the petition, with liberty to approach the bankruptcy trustees.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)